

**Title Appeal Case No 01/2021**

**ORDER**

**10-11-2022**

C.R. is put up today.

In Pursuant to the Hon'ble Gauhati High Court's Notification No. HC.VII-22/2022/8603/A, dated 28-09-2022, the case is withdrawn to my Court and transferred the same to the Court of Ld. District Judge, Biswanath for disposal.

Sd/-

District Judge,  
Sonitpur, Tezpur.